


**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
HYDERABAD**

Sub: High Court for the State of Telangana – Letter received from the Member Secretary, Telangana State Legal Services Authority – Request to Nominate Chairman, District Legal Service Authority and Secretary, District Legal Service Authority, Adilabad to participate in Commendation Ceremony of Para Legal Volunteers (PLVs), Panel Lawyers, District Legal Services Authorities (DLSA) and State Legal Services Authorities on the occasion of **LEGAL SERVICES DAY** to be held on 09.11.2019 at Additional Building Complex, Supreme Court of India, New Delhi – Orders issued - Reg.

Ref: ROC.No.3980/TLSA/2019, dt: 28.10.2019 from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

ORDER: ROC.NO.1200/SO/2019, DATED 31.10.2019

The Hon'ble High Court has been pleased to nominate the Principal District Judge-cum-Chairman, District Legal Service Authority, Adilabad and the Secretary, District Legal Service Authority, Adilabad to participate in Commendation Ceremony of Best State Legal Services Authority, Best Panel Lawyers and Best PLV scheduled to be held on 9th November, 2019 at Auditorium Hall, Additional Building Complex, Supreme Court of India, New Delhi.


REGISTRAR GENERAL
31.10.19.

Copy To

1. The Principal District Judge-cum-Chairman, DLSA, Adilabad.
2. The Principal District & Sessions Judge, Adilabad.
2. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
3. The Secretary, District Legal Service Authority, Adilabad.
4. The Section Officer, 'B'-Spl. Section (For making necessary arrangements).

DP